

LIR No. 2236-16

Rohit Thukral Vs. M/s Special Executive Production India Pvt. Ltd.

29.07.2020

Present:- None.

Matter has been taken up through video conferencing hosted by Sh. Nitin Kaushik, Reader of this Court in terms of orders of Hon'ble High Court hearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

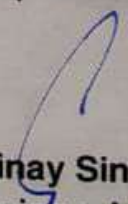
The matter was proceeding at the stage of final arguments.

As far as Sh. Kailash Kumar Jonwal AR for the workman is concerned, his mobile number and/or email address were not found available on the judicial file.

Notice for appearance for a briefing session sent to Sh. Lokesh Kumar, AR for the management has been served twice through WhatsApp., however, no reply / consent has been received on behalf of the AR for the management.

Accordingly, as per directions of Hon'ble High Court of Delhi and in the interest of justice, **let the matter be put up awaiting reply/consent for 07.08.2020.**

A copy of this order be also sent to the Computer Branch for uploading on the official website.


(Vinay Singhal)
Addl. District & Sessions Judge,
POLC-V, RADC, New Delhi.
29.07.2020



LC No. 698-16

Vinod Kumar Vs. M/s Special Executive Protection

29.07.2020

Present:- None.

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(Vinay Singhal)
Addl. District & Sessions Judge
POLC-V, RADQ, New Delhi
29.07.2020

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LIF No. 2235-16

An: Kumar Sharma Vs. M/s Special Executive Production India Pvt. Ltd.

29.07.2020

Present:- None.

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(Vinay Singhal)
Addl. District & Sessions Judge,
POLC-V, RADC, New Delhi.
29.07.2020